



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,25th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6021/2015	SUNIL MITTAL Versus CHAIRPERSON AND ANR	MR.S C BISWAS	GA, ASSAM
2	WP(C)/899/2018	DR. PIKUMONI CHUTIA Versus THE STATE OF ASSAM AND ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG	SC, HIGHER EDU MR. A CHAMUAH MR. B GOGOI MR. A DAS
3	WP(C)/3979/2018	SUREMAN GUPTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, REVENUE
4	WP(C)/5012/2018	SANJIB KUMAR SARKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S K DAS MR R KARIM	MR. S BORTHAKUR (R5) MR. P K BORAH (R5) MR. J ABBAS (R5) SC, SEC. EDU.
5	WP(C)/235/2024	LIAQUAT AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. R BORPUJARI MRS DIPANJALI BORPUJARI	SC, HIGHER EDU MR A C BORBORA (R-4) GA, ASSAM MRS. R BORBORA (R-4) MR. M SMITH (R-4) MR. U SAIKIA (R-4)

LEAVE NOTE OF ADVOCATES FOR 25/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7066/2016	DINESH KUMAR SOOD Versus THE ASSAM STATE TRANSPORT CORPORATION and 3 ORS.	MR.A K PURKAYASTHA MR.D BARUAH MR.S SHARMA MR.N N UPADHAYA	SC, A S T C
2	WP(C)/5104/2018	HEMANTA KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA MR. A DEKA MR. B K DAS MR. N DAS MR H P GUWALA	GA, ASSAM MR P S DEKA SC, REVENUE
3	WP(C)/4890/2023	MANAGEMENT OF GRACE I NET SOLUTION PVT LTD Versus THE STATE OF ASSAM AND 24 ORS	MR. A BISWAS MR. R SEKHAR MR R KALITA MS S AHOM MS N BORGHAIN	GA, ASSAM MR. S DAS (r-4 to 25) MR K DAS (r-4 to 25)
4	WP(C)/5745/2023	ABED ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. J DEKA MS. A TALUKDAR	SC, SEC. EDU.
5	WP(C)/5837/2023	NO. G/3001461Y HAVILDAR/GD (GENERAL DUTY) JAWALA CHAND, Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR	MR H GUPTA DY.S.G.I.

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/694/2018	SAILEN KUMAR SARMA Versus THE STATE OF ASSAM AND 10 ORS.	MR S SARMA	MR. S C KEYAL MR. B GOSWAMI SC, WATER RESOURCE SC, CBI
2	WITH WP(C)/378/2018	SAILEN KUMAR SARMA Versus THE STATE OF ASSAM	MR S SARMA	
3	WP(C)/5037/2018	LALITA SHARMA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM MR. R BORPUJARI (R7) MRS DIPANJALI BORPUJARI (R7)
4	WP(C)/339/2020	SALEHA KHATOON Versus NAZMINA KHATOON AND 3 ORS.	MS. M BARMAN MD J ALOM MR. M ISLAM	GA, ASSAM MR. A DUTTA MR. A J SAIKIA (R-2) MR. S. PEGU (R-2) MRS. P M DUTTA
5	WP(C)/3546/2020	SHWETA KUMARI Versus THE UNION OF INDIA AND 4 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K GOGOI (R-1 TO 4) ASSTT.S.G.I.
6	WP(C)/2960/2022	SALIM UDDIN AHMED AND 6 ORS Versus THE STATE OF ASSAM AND 12 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	GA, ASSAM MR. DITUL DAS MR. R RAHMAN

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